

HIGH COURT OF CHHATTISGARH

Data of Commercial Benches (Commercial Appellate Division)

Month – April 2023

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court	Raipur	NIL	NIL	NIL	NIL	NIL

Form 3

List of cases in which Electronic Service of process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL

Form 4
List of total no. Of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. Of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court	Bilaspur	Hon'ble Shri Justice Goutam Bhaduri Hon'ble Shri Justice Sachin Singh Rajput	03	ARBA 12/2023	

Form 5
List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of filing Date of Registration	Date of case management hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court	Bilaspur	ARBA 07/2019	M/s Navakar Industries Vs. C.G. State Cooperative Marketing Federation Limited Raipur	ADITI SINGHVI, ABHINAV KARDEKAR, MEHA KUMAR, G K CHAWLA, SUNAINA PARYANI, YOGENDRA PANDEY, VAIBHAV SINGH, TRIVIKRAM NAYAK, SOURABH DANGI, SURYA KAWALKAR DANGI, (COUNSEL FOR THE APPELLANT) & PRAFULL N. BHARAT, CHETAN SINGH CHAUHAN, ASHISH SURANA, R.N. VYAS, SHIV SAHU, M.K. VYAS, (COUNSEL FOR THE RESPONDENT)	22/01/2019	05/04/2023
2	High Court	Bilaspur	ARBA 21/2020	M/s Grim Tech Projects (I) Pvt. Ltd., Vs. M/s Chhattisgarh State Power Transmission Co. Ltd. (CSPTCL)	SUYASH DHAR, BIPIN PRABHAT, (COUNSEL FOR THE APPELLANT)	24/02/2020	11/04/2023
3	High Court	Bilaspur	ARBA 08/2023	Chhattisgarh State Agriculture Marketing Board Vs. M/s Price Water House Coopers Pvt. Ltd.	AMRITO DAS, MANEE RAM YADAV, K. ROHAN, (COUNSEL FOR THE APPELLANT)	13/02/2023	20/04/2023
4	High Court	Bilaspur	ARBA 12/2023	Chhattisgarh State Power Generation Company Limited Vs. M/s Sweta Construction, Partnership Firm	RAJA SHARMA, JUGAL KISHORE SHARMA, (COUNSEL FOR THE APPELLANT)	05/04/2023	19/04/2023

Form 6
Contested commercial cases disposed during the month



Sl. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	High Court	Bilaspur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 7
Summary of Commercial Cases during the month

Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court of C.G.	Bilaspur	75	01	0	76

Form 6 (i): Mediation Data on Monthly Basis

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Mediation Centre, High Court of Chhattisgarh, Bilaspur	NIL	NIL	NIL	NIL	NIL


(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)


09/15/23